

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.985/2019

In Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh

WITH

Original Application No.986/2019

In Re: Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur

Nagar, Uttar Pradesh

With

Original Application No.528/2023

In re: news report published in Dainik Jagran dated 14.08.2023

“highlights a growing concern regarding industrial pollution in the Godhrauli
village”

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Through



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DATE: 26.11.2024

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STATUS REPORT ON BEHALF OF DISTRICT MAGISTRATE, KANPUR DEHAT.

MOST RESPECTFULLY SHOWETH

1. This compliance report is respectfully submitted in response to the Hon'ble National Green Tribunal's order dated 13.05.2024, which highlighted concerns regarding the composition and functioning of the Committee tasked with investigating chromium and mercury contamination in Kanpur Dehat and Kanpur Nagar. The Hon'ble Tribunal specifically observed that the earlier report was improperly filed by a committee instead of the District Magistrate, as directed. The Tribunal emphasized the need for adherence to procedural guidelines, particularly filing through counsel or personal appearance of the District Magistrate. Additionally, the Hon'ble Tribunal noted alarming chromium levels in the blood samples of residents in Rakhi Mandi and Rania, calling for a detailed health status update and remedial measures. The order states:

".....3. One report along with covering letter of the District Magistrate, Kanpur Dehat dated 02.05.2024 has been filed but the

report filed along with covering letter is not by the District Magistrate but by a Committee of Regional Officer, UPPCB, Kanpur Dehat and Deputy Commissioner, District Industries and Entrepreneurship Promotion Centre, Kanpur Dehat. As per the direction of the Tribunal, the report was required to be filed by the District Magistrate.

4. Learned Amicus Curiae appearing in the matter has also expressed surprise on such a report which states that during inspection no contaminated dump was found which could cause any groundwater contamination or create health hazard. In view of the material which is available on record, we find it difficult to accept such a report.

5. Learned Counsel appearing for the State of UP has submitted that the District Magistrate had directly filed that report without sharing it with her.

6. We are of the view that if a party is represented through an Advocate, then all the filing should be done through the Advocate and if the party himself chooses to file the material, then he/she should personally appear before the Tribunal and apprise the Tribunal/defend the case. Thus, in future if any such reports are directly filed by the District Magistrates without routing it through the Counsel, then they will be required to personally appear in the matter and assist the Tribunal.

7. Learned Amicus Curiae has referred to the submission filed on 09.05.2024 and has pointed out that the entire history of the contamination, especially chromium contamination in that area has been traced out. She has also referred to the chart on page no. 2292 indicating the level of chromium and mercury found in the blood of inhabitants of Rakhi Mandi and Rania, Kanpur. She has given an example of a female child aged about 13 years at sl. no. 34 in that table

on page no. 2293 wherein the chromium contents were found to be 58.250 ng/ml and has submitted that such high chromium content has created health hazards. She has also submitted that this is only a small sample, if the health survey of all the residents of the area is conducted the results will be found to be shocking. She has pointed the survey result of 44 persons of Rakhi Mandi and 40 of Rania, Kanpur in respect of chromium and mercury in the blood and has submitted that this report is with the State Government, therefore, the State is now required to disclose as to what health facilities or aid have been extended to these affected persons.

8. In the next report, the State will give status of affected persons in Rania, Kanpur Dehat and Rakhi Mandi, Kanpur Nagar and the health facilities/aid extended to them. We make it clear that if District Magistrate, Kanpur Dehat or any other District Magistrate wishes to directly file the report before the Tribunal, then he will personally appear before the Tribunal and appraise the Tribunal about the report. The next report will be filed by all the concerned District Magistrates in the form of their own affidavit. Let the same be filed within a period of six weeks by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

*9. List on **14.08.2024.**"*

2. That this status report is respectfully submitted in compliance with the directions of the Hon'ble National Green Tribunal (NGT), dated 13.05.2024, in relation to concerns regarding water pollution, hazardous waste dumping, and chromium contamination in the areas, has taken diligent and proactive measures to address these pressing environmental and public health concerns.

3. The issue of chromium waste dumping at Village Khanchandpur Rania, Kanpur Dehat, has been a persistent environmental challenge requiring immediate attention and meticulous handling. Recognizing the potential hazards posed by the waste, the District Administration initiated a series of systematic actions aimed at ensuring proper disposal while adhering to environmental safety standards and promoting public welfare.
4. That the administration entered into an MoU with M/s Uttar Pradesh Waste Management Pvt. Ltd. on 15.11.2022 to address the chromium waste disposal issue. This agreement laid down the terms and conditions for the scientific and environmentally sound management of the waste. The MoU served as a framework for collaboration between the administration and the operator, ensuring that the hazardous waste would be handled in compliance with applicable environmental regulations. Copy of the MoU dated 15.11.2022 between the District Administration and M/s Uttar Pradesh Waste Management Pvt. Ltd. is attached herewith as **Annexure 1**.
5. That following the committee's recommendations and the signing of the MoU for the safe and scientific disposal of dumped cobalt waste in Village Khanchandpur Raniyo, Kanpur Dehat, the District Administration issued work order No.-1/Pollution-Work Order/O.D.-2022 dated 15.11.2022 to M/s Bharat Oil & Waste Management Ltd., Plot No.-672, Village-Kumbhi, Tehsil-Akbarpur, Kanpur Dehat. Under this work order, you have lifted and disposed of 5,000 metric tonnes of cobalt waste. Inspections estimated that about 5,000–6,000 metric tonnes of cobalt waste still remain at the site. In a meeting held on 02.07.2024, it was decided that the remaining waste should be disposed of on a pro-rata basis through

the previously executed MoU. Therefore, M/s Bharat Oil & Waste Management Ltd. was directed to lift up to 300 metric tonnes (or the actual residual quantity, whichever is less) of cobalt waste before the monsoon season, in accordance with the MoU and previous work order dated 15.11.2022. All prior conditions remain applicable. Copy of the updated work order issued to M/s Bharat Oil & Waste Management Ltd. is annexed as **Annexure 2.**

6. That under the initial work order issued following the MoU, an impressive milestone was achieved with the disposal of 8,000 metric tons of chromium waste. This marked the first significant step toward mitigating the environmental and public health risks associated with the waste. This effort reflected the commitment of the administration to resolve the issue in a structured and scientific manner, demonstrating its resolve to safeguard the environment.

7. That on 19.05.2023, an inspection was conducted by the Central Pollution Control Board (CPCB) to assess the status of the site post-disposal. The findings revealed that despite the disposal efforts, approximately 10,000 metric tons of residual chromium waste remained dumped at the location. The inspection report, which detailed the observations of the CPCB team, provided crucial insights into the scope of the remaining work and the challenges ahead. Copy of the report Inspection report by the Central Pollution Control Board (CPCB) dated 19.05.2023, is annexed as **Annexure 3.**

8. That another inspection was conducted by senior scientists of CPCB on 16.04.2024. This inspection revealed that approximately 5,000-6,000 metric tons of chromium waste still remained at the site. The findings underscored the critical need for expedited disposal to prevent environmental degradation and potential health hazards to the surrounding community.
9. That in light of the findings from the April 2024 inspection, the Department of Environment, Forest, and Climate Change, Uttar Pradesh, convened a high-level committee meeting on 02.07.2024. The committee, after thorough deliberations, recommended that the remaining chromium waste be allocated to TSDF (Treatment, Storage, and Disposal Facility) operators on a pro-rata basis for safe disposal.
10. That, in addition to the inspections conducted by the Central Pollution Control Board (CPCB), the District Magistrate, Kanpur Dehat, took proactive measures to address the potential health impacts of the hazardous chromium waste on the local population. Directives were issued to the Chief Medical Officer (CMO), Kanpur Dehat, to organize comprehensive health surveys and outreach health camps across the identified areas to evaluate and document any adverse health effects on residents living near the suspected hazardous waste sites. In compliance with these directives, the CMO, in coordination with Medical Superintendents and In-charge Medical Officers of the respective health centers, successfully conducted multiple health camps in the affected areas on 21 October 2024.
11. That during these camps, health assessments were carried out, and samples were collected from 29 residents of Khanchandpur Rania, which were subsequently

prepared and forwarded to the In-charge of the Regional Pollution Biology Division (RPBD) at the Indian Institute of Toxicology Research for detailed analysis. The findings from these assessments and the RPBD report have been critical in understanding the potential health risks posed by the hazardous waste. A copy of the CMO's report, along with the RPBD analysis, is annexed herewith and marked as **Annexure 5 (Colly)**.

12. That the District Administration has maintained close coordination with key stakeholders, including the CPCB, the Uttar Pradesh Pollution Control Board, and the Department of Environment, Forest, and Climate Change, to ensure the disposal process is monitored and executed efficiently. Regular site visits, documentation, and collaborative efforts have underscored the administration's dedication to resolving this pressing issue while upholding the principles of transparency and accountability.
13. As the disposal progresses, the administration has implemented stringent oversight mechanisms to ensure timely completion of the work and address any emerging challenges. Simultaneously, efforts are underway to devise long-term preventive strategies to mitigate the risk of similar issues arising in the future. The collective expertise and cooperation of all involved parties have been instrumental in advancing this initiative toward successful resolution.
14. The District Magistrate, Kanpur Dehat, reaffirms the administration's unwavering resolve to address this critical environmental challenge with diligence and a strong sense of responsibility. The actions undertaken thus far exemplify a well-

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coordinated and thoughtful approach aimed at protecting the environment and ensuring the well-being of the local community.

Through

A handwritten signature in black ink that reads "Priyanka" with a double underline at the end.

PRIYANKA SWAMI

ADVOCATE

COUNSEL FOR STATE OF U.P.

F-13, JANGPURA, NEW DELHI 110014

E-mail: advpriyankaswami@gmail.com

DATE: 26.11.2024



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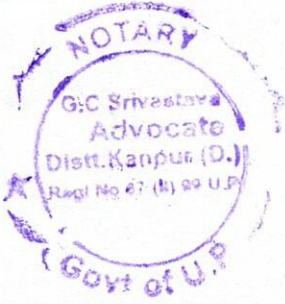
In re: news report published in Dainik Jagran dated 14.08.2023

“highlights a growing concern regarding industrial pollution in the Godhrauli
village”

AFFIDAVIT

I, Shri Alok Singh aged about 54 years s/o Sh. Lal Saheb Singh
is presently posted as District Magistrate Kanpur Dehat having an office at
D.M. Kanpur Dehat.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.
2. That the accompanying status report has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying Affidavit are true and correct and the knowledge has been derived from official records and nothing material has been concealed there from.



 b

DEPONENT

VERIFICATION

Verified on solemn affirmation at Kanpur Nagar on this 26 day of November 2024, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

 b

DEPONENT

SN/8576/26/11/2024
I am before me this day as
by Sri. Mr. Alok Singh As contem.
If this Affidavit has been heard, Over
Explained Who is Duly Identified
A.K.S. & U
[Signature]
G.C. Srivastava
Advocate
26/11/2024
Govt. Notary
Akbarpur - Kanpur Distt.

[Signature]
[Signature]
Ashish Kumar Srivastava
Advocate
26/11/2024
Akbarpur Kanpur Dehat
Reg No-7143/05
Mob-8887572207

17/11/22
22/11/22कार्यालय जिलाधिकारी, कानपुर देहात।

पत्र सं०- 05 / एस०टी०-अ०जि०अ०(प्र०)-को०नि० / का०दे०-2022 दिनांक 19.11.2022

निदेशक,

**M/S Uttar Pradesh Waste Management Project,
(Division of Ramky Enviro Engineers Ltd)**कुम्भी, कानपुर देहात।

खानचन्दपुर रनियों, कानपुर देहात में डम्प क्रोमियम वेस्ट के वैज्ञानिक एवं सुरक्षित निस्तारण हेतु Memorandum of Understanding (MOU)/Agreement पर हस्ताक्षर के उपरान्त इस कार्यालय द्वारा कार्यादेश संख्या-1/प्रदूषण-कार्यादेश/का०दे०-2022 दिनांक 15.11.2022 जारी किया गया है किन्तु अभी तक आपके द्वारा कार्य प्रारम्भ नहीं किया गया है।

खानचन्दपुर रनियों में डम्प क्रोमियम वेस्ट के वैज्ञानिक एवं सुरक्षित निस्तारण हेतु Hazardous and other Wastes (Management and Transboundary Movement) Rules 2016 तथा उ०प्र० प्रदूषण नियन्त्रण बोर्ड द्वारा निर्धारित SOP का पालन किया जाना है। उक्त हेतु TSDF आपरेटर्स को Hazardous and other Wastes (Management and Transboundary Movement) Rules 2016, (उ०प्र० प्रदूषण नियन्त्रण बोर्ड द्वारा यथासंशोधित) के अन्तर्गत उ०प्र० प्रदूषण नियन्त्रण बोर्ड द्वारा अनुमोदित TSDF Facility का प्राधिकार वैधता पत्र अभी तक आप द्वारा प्रस्तुत नहीं किया गया है।

2. उठाये गये क्रोमियम (वेस्ट) को लीकप्रूफ और ढके हुये ट्रक एवं डम्फरों में पूर्व निर्धारित लघुतम मार्ग से ले जाने का प्राविधान है किन्तु अभी तक आप द्वारा लीकप्रूफ एवं ढके ट्रकों एवं डम्फरों की सूची एवं लघुतम मार्ग का विवरण प्रस्तुत नहीं किया गया है।

3. डम्प क्रोमियम वेस्ट को ले जाने के लिये 02 स्थानों पर वजन किये जाने का प्राविधान है। प्रथम तुला चौकी (धर्म कांटा) उक्त साइट के पास तथा पुनः दूसरी तुला चौकी TDSF निस्तारण स्थल के पास होने का प्राविधान है किन्तु आप द्वारा धर्मकांटा (तुला चौकी) का विवरण भी अभी तक नहीं दिया गया है।

4. प्रवेश करने वाले प्रत्येक ट्रक/डम्फर के चालक का Finger Print Analysis (FPA) की फैसेलिटी करने का प्राविधान है किन्तु Finger Print Analysis (FPA) की फैसेलिटी के सम्बन्ध में आप द्वारा निरीक्षण/अवगत नहीं कराया गया है।

5. क्रोमियम वेस्ट के स्टेबलाइज करने के बाद Post Stabilization Analysis (PSA) का प्राविधान है। क्रोमियम वेस्ट के Post Stabilization Analysis (PSA) के सम्बन्ध में भी आप द्वारा निरीक्षण/अवगत नहीं कराया गया है।

6. डम्प क्रोमियम वेस्ट पूर्व निर्धारित त्रिआयामी Dimensional Grid Pattern के आधार पर निस्तारित किया जायेगा। स्टेबलाइज्ड वेस्ट के लिये एक अलग Dedicated Cell of SLF का प्राविधान है। भंडारित Stabilized Chromium Waste को अमेच सतह/कंक्रीट Lined Surface/HDPE lined surface/Asphalted Surface पर रखने का प्राविधान है।

कृपया उपरोक्तानुसार स्टेबलाइज्ड क्रोमियम वेस्ट के भण्डारण हेतु चयनित स्थल का उप समिति के सदस्यों-अधिशायी अभियन्ता, लोक निर्माण विभाग एवं जे०डी० अधिकारी, उ०प्र० प्रदूषण नियन्त्रण बोर्ड की उपस्थिति में निरीक्षण कराये।

17/11/22
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7. आप द्वारा Hazardous and other Wastes (Management and Transboundary Movement) Rules 2016 के प्राविधानों के अनुसार खुदाई स्थल पर निकलने वाली धूल की रोकथाम के लिये कोई उपाय नहीं किया गया है। इस सम्बन्ध में खुदाई स्थल की बेरीकेटिंग अथवा Water Sprinkler से अतिशय धूल को रोकने के लिये प्रभावी कार्यवाही किया जाना है। कृपया कार्य स्थल पर Hazardous क्रोमियम वेस्ट (कचरे) की धूल को रोकने के लिये की गयी व्यवस्था से उप समिति को अवगत कराये।

8. अभी तक आप द्वारा स्वास्थ्य एवं सुरक्षा योजना, उत्खनन योजना व यातायात प्रबन्धन योजना प्रस्तुत नहीं की गयी है जब कि कार्य प्रारम्भ करने के पूर्व उप समिति से उक्त योजना को तैयार कर अनुमोदन प्राप्त किया जाना आवश्यक है।

Note:- उपरोक्तानुसार कार्यों के लिये मूल MOU का भली-भॉति एवं अक्षरशः अध्ययन करने का कष्ट करें। हिन्दी भाषा में अन्तर होने पर अँग्रेजी पाठ मान्य होगा।

अस्तु अनुरोध है कि उपरोक्तानुसार उपरोक्त तैयारियों के सम्बन्ध में अवगत कराने के उपरान्त ही उप समिति की उपस्थिति में कार्य प्रारम्भ करने का कष्ट करें।

(केशव नाथ गुप्ता)
अपर जिलाधिकारी (प्रशासन)
कानपुर देहात।

संख्या व दिनांक यथोपरि।

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. अपर मुख्य सचिव, वन पर्यावरण एवं जलवायु परिवर्तन, उ०प्र० शासन, लखनऊ।
2. सचिव, उ०प्र० प्रदूषण नियन्त्रण बोर्ड, उत्तर प्रदेश, लखनऊ।
3. जिलाधिकारी महोदया, कानपुर देहात।
4. अधिशाषी अभियन्ता, लोक निर्माण विभाग, प्रान्तीय खण्ड, कानपुर देहात।
5. क्षेत्रीय अधिकारी, प्रदूषण नियन्त्रण बोर्ड, कानपुर देहात।

(केशव नाथ गुप्ता)
अपर जिलाधिकारी (प्रशासन)
कानपुर देहात।

कार्यालय जिलाधिकारी, कानपुर देहात।

पत्र सं०- 06 / एस०टी०-अ०जि०अ०(प्र०)-क्र०नि०/का०दे०-2022 दिनांक /9.11.2022

निदेशक,

M/S Bharat Oil and Waste Management Ltd,
कुम्भी, कानपुर देहात।

खानचन्दपुर रनियों, कानपुर देहात में डम्प क्रोमियम वेस्ट के वैज्ञानिक एवं सुरक्षित निस्तारण हेतु Memorandum of Understanding (MOU)/Agreement पर हस्ताक्षर के उपरान्त इस कार्यालय द्वारा कार्यादेश संख्या-2/प्रदूषण-कार्यादेश/का०दे०-2022 दिनांक 15.11.2022 जारी किया गया है किन्तु अभी तक आपके द्वारा कार्य प्रारम्भ नहीं किया गया है।

खानचन्दपुर रनियों में डम्प क्रोमियम वेस्ट के वैज्ञानिक एवं सुरक्षित निस्तारण हेतु Hazardous and other Wastes (Management and Transboundary Movement) Rules 2016 तथा उ०प्र० प्रदूषण नियन्त्रण बोर्ड द्वारा निर्धारित SOP का पालन किया जाना है। उक्त हेतु TSDF आपरेटर्स को Hazardous and other Wastes (Management and Transboundary Movement) Rules 2016, (उ०प्र० प्रदूषण नियन्त्रण बोर्ड द्वारा यथासंशोधित) के अन्तर्गत उ०प्र० प्रदूषण नियन्त्रण बोर्ड द्वारा अनुमोदित TSDF Facility का प्राधिकार वैधता पत्र अभी तक आप द्वारा प्रस्तुत नहीं किया गया है।

2. उठाये गये क्रोमियम (वेस्ट) को लीकप्रूफ और ढके हुये ट्रक एवं डम्फरों में पूर्व निर्धारित लघुतम मार्ग से ले जाने का प्राविधान है किन्तु अभी तक आप द्वारा लीकप्रूफ एवं ढके ट्रकों एवं डम्फरों की सूची एवं लघुतम मार्ग का विवरण प्रस्तुत नहीं किया गया है।

3. डम्प क्रोमियम वेस्ट को ले जाने के लिये 02 स्थानों पर वजन किये जाने का प्राविधान है। प्रथम तुला चौकी (धर्म कांटा) उक्त साइट के पास तथा पुनः दूसरी तुला चौकी TDSF निस्तारण स्थल के पास होने का प्राविधान है किन्तु आप द्वारा धर्मकांटा (तुला चौकी) का विवरण भी अभी तक नहीं दिया गया है।

4. प्रवेश करने वाले प्रत्येक ट्रक/डम्फर के चालक का Finger Print Analysis (FPA) की फैसेलिटी करने का प्राविधान है किन्तु Finger Print Analysis (FPA) की फैसेलिटी के सम्बन्ध में आप द्वारा निरीक्षण/अवगत नहीं कराया गया है।

5. क्रोमियम वेस्ट के स्टेबलाइज करने के बाद Post Stabilization Analysis (PSA) का प्राविधान है। क्रोमियम वेस्ट के Post Stabilization Analysis (PSA) के सम्बन्ध में भी आप द्वारा निरीक्षण/अवगत नहीं कराया गया है।

6. डम्प क्रोमियम वेस्ट पूर्व निर्धारित त्रिआयामी Dimensional Grid Pattern के आधार पर निस्तारित किया जायेगा। स्टेबलाइज्ड वेस्ट के लिये एक अलग Dedicated Cell of SLF का प्राविधान है। भंडारित Stabilized Chromium Waste को अक्षेप सतह/कंक्रीट Lined Surface/HDPE lined surface/Asphalted Surface पर रखने का प्राविधान है।

कृपया उपरोक्तानुसार स्टेबलाइज्ड क्रोमियम वेस्ट के भण्डारण हेतु चयनित स्थल का उप समिति के सदस्यों-अधिशाषी अभियन्ता, लोक निर्माण विभाग एवं अक्षेप अधिकारी, उ०प्र० प्रदूषण नियन्त्रण बोर्ड की उपस्थिति में निरीक्षण कराये।

7. आप द्वारा Hazardous and other Wastes (Management and Transboundary Movement) Rules 2016 के प्राविधानों के अनुसार खदक

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A. M. V. S.

पर निकलने वाली धूल की रोकथाम के लिये कोई उपाय नहीं किया गया है। इस सम्बन्ध में खुदाई स्थल की बेरीकेटिंग अथवा Water Sprinkler से अतिशय धूल को रोकने के लिये प्रभावी कार्यवाही किया जाना है। कृपया कार्य स्थल पर Hazardous कोमियम वेस्ट (कचरे) की धूल को रोकने के लिये की गयी व्यवस्था से उप समिति को अवगत कराये।

8. अभी तक आप द्वारा स्वास्थ्य एवं सुरक्षा योजना, उत्खनन योजना व यातायात प्रबन्धन योजना प्रस्तुत नहीं की गयी है जब कि कार्य प्रारम्भ करने के पूर्व उप समिति से उक्त योजना को तैयार कर अनुमोदन प्राप्त किया जाना आवश्यक है।

Note:- उपरोक्तानुसार कार्यों के लिये मूल MOU का भली-भाँति एवं अक्षरशः अध्ययन करने का कष्ट करें। हिन्दी भाषा में अन्तर होने पर अँग्रेजी पाठ मान्य होगा।

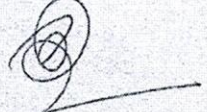
अस्तु अनुरोध है कि उपरोक्तानुसार उपरोक्त तैयारियों के सम्बन्ध में अवगत कराने के उपरान्त ही उप समिति की उपस्थिति में कार्य प्रारम्भ करने का कष्ट करें।

(केशव नाथ गुप्ता)
अपर जिलाधिकारी (प्रशासन)
कानपुर देहात।

संख्या व दिनांक यथोपरि।

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. अपर मुख्य सचिव, वन पर्यावरण एवं जलवायु परिवर्तन, उ०प्र० शासन, लखनऊ।
2. सचिव, उ०प्र० प्रदूषण नियन्त्रण बोर्ड, उत्तर प्रदेश, लखनऊ।
3. जिलाधिकारी महोदया, कानपुर देहात।
4. अधिशाषी अभियन्ता, लोक निर्माण विभाग, प्रान्तीय खण्ड, कानपुर देहात।
5. क्षेत्रीय अधिकारी, प्रदूषण नियन्त्रण बोर्ड, कानपुर देहात।


अपर जिलाधिकारी (प्रशासन)
कानपुर देहात।

Central Pollution Control Board, Delhi
Waste Management Division - I

Visit During 19-20 May, 2023

- During the visit, it was observed that about 85000 MT of HW was lifted and disposed of after stabilization through TSDF.
- Remaining waste lying at the site is about 5000 MT-7000 MT.
- Soil samples beneath the excavated HW were collected from 10 locations of the contaminated dumpsites. Location of the sampling along with analysis result is given in Table-2. The analysis results are compared w.r.t., the leachability concentration for Cr (VI) of waste (0.5 mg/L) for secured landfilling as stipulated in CPCB guidelines for upkeep of TSDFs and total concentration w.r.t., soil screening level of total Cr for commercial and industrial land use (87 mg/kg). Analysis result reveals that soil samples collected from main HW dumpsite are exceeded both leachability concentration for Cr(VI) soil screening level of Cr(VI). The leachability concentration for Cr(VI) is obtained as range of 0.61-4.87 mg/L. Out of 10 samples, concentration of total Chromium in 7 samples exceeded w.r.t., soil screening level for commercial and industrial land use and concentration was reported as range of 91.69-437.10 mg/kg.
- Further, 10 Groundwater samples were collected from 9 locations where samples were carried out earlier during 13th 14th February, 2023. The details of the groundwater samples along with comparative results for Cr(VI) concentration are given at Table-1. Out of 10 samples, concentration of Cr(VI) exceeded w.r.t., BIS-DW standard in 5 samples (0.1-4.6 mg/L).

Table-1: Comparative result of Groundwater samples

S. No.	Sampling Point (Depth)	Geo-coordinates		Cr(VI) Concentration (mg/L) as on 13.02.2023	Cr(VI) Concentration (mg/L) as on 19.05.2023
Village: Gharampur					
1.	HP-01 (130")	26° 24' 24 " N	80° 02' 36 " E	BDL	
2.	HP-02 (130")	26° 24' 43 " N	80° 02' 15 " E		
Village: Shivanthpurva					
3.	HP-03 (80")	26° 24' 30 " N	80° 02' 29 " E	1.2	0.2
4.	HP-04	26° 23' 35 " N	80° 02' 04 " E	BDL	
Village: Khanchandpur					
5.	HP-05 (900")	26° 23' 36 " N	80° 03' 26 " E	0.2	0.1
6.	BW-06 (300")	26° 23' 34 " N	80° 03' 34 " E	BDL	
7.	HP-07	26° 23' 45 " N	80° 03' 01 " E	3.2	2.27
8.	HP-08	26° 23' 43 " N	80° 03' 02 " E	0.1	0.49
9.	HP-08 (a)			-	4.6
10.	HP-09	26° 23' 39 " N	80° 02' 58 " E	BDL	
Groundwater samples (BIS: 0.05 mg/L)					

Central Pollution Control Board, Delhi
Waste Management Division - I

Table-2: Analysis result of Soil Samples carried out from dump site (after excavation of HW)

S. No.	Sampling Points	Geo-coordinates		Hexavalent Chromium concentration (TCLP) (in mg/L)	Total Chromium concentration (in mg/kg)
1.	C-1	26° 24' 11.955" N	80° 2' 48.7212" E	1.19	110.40
2.	C-2	26° 24' 8.409" N	80° 2' 51.4572" E	2.96	437.10
3.	C-3	26° 24' 12.538" N	80° 2' 53.1486" E	1.99	243.60
4.	C-4	26° 24' 11.196" N	80° 2' 51.3744" E	1.43	130.80
5.	C-5	26° 24' 15.886" N	80° 2' 51.2658" E	2.01	91.69
6.	C-6	26° 24' 16.5708" N	80° 2' 49.5132" E	2.44	145.40
7.	C-7	26° 24' 25.988" N	80° 2' 35.1018" E	1.27	85.64
8.	C-8	26° 24' 26.3046" N	80° 2' 35.325" E	4.87	191.80
9.	C-9	26° 24' 8.2398" N	80° 2' 50.4672" E	0.61	10.24
10.	C-10	26° 24' 8.6292" N	80° 2' 50.0604" E	0.64	37.77

***Note:**

(i) Hexavalent Chromium (0.5 mg/L) for secured landfilling as stipulated in CPCB guidelines;

(ii) Soil screening level of Total Chromium (87 mg/kg) for industrial/commercial land use;

4. Recommendations

- i. The remaining hazardous waste from the dumpsite and nearby places should be lifted and disposed of through TSDF as per SOP,
- ii. As per the DPR prepared by the CPCB, the contaminated soil should be treated after lifting the entire waste from the dump site and nearby places.
- iii. As per the directions passed by Hon'ble NGT, PB vide order dated 16.05.2023 regarding ground water, pilot project for remediation of chromium contaminated ground water should be taken up at the earliest.

Central Pollution Control Board, Delhi
Waste Management Division - I

Annexure-I

District Administration

1. Sh. Keshab Nath Gupta, Additional District Magistrate, Kanpur-Dehat, UP

CPCB-HO

2. Sh. G. Rambabu, Scientist-D
3. Dr. Gargi Biswas, Research Associate-II

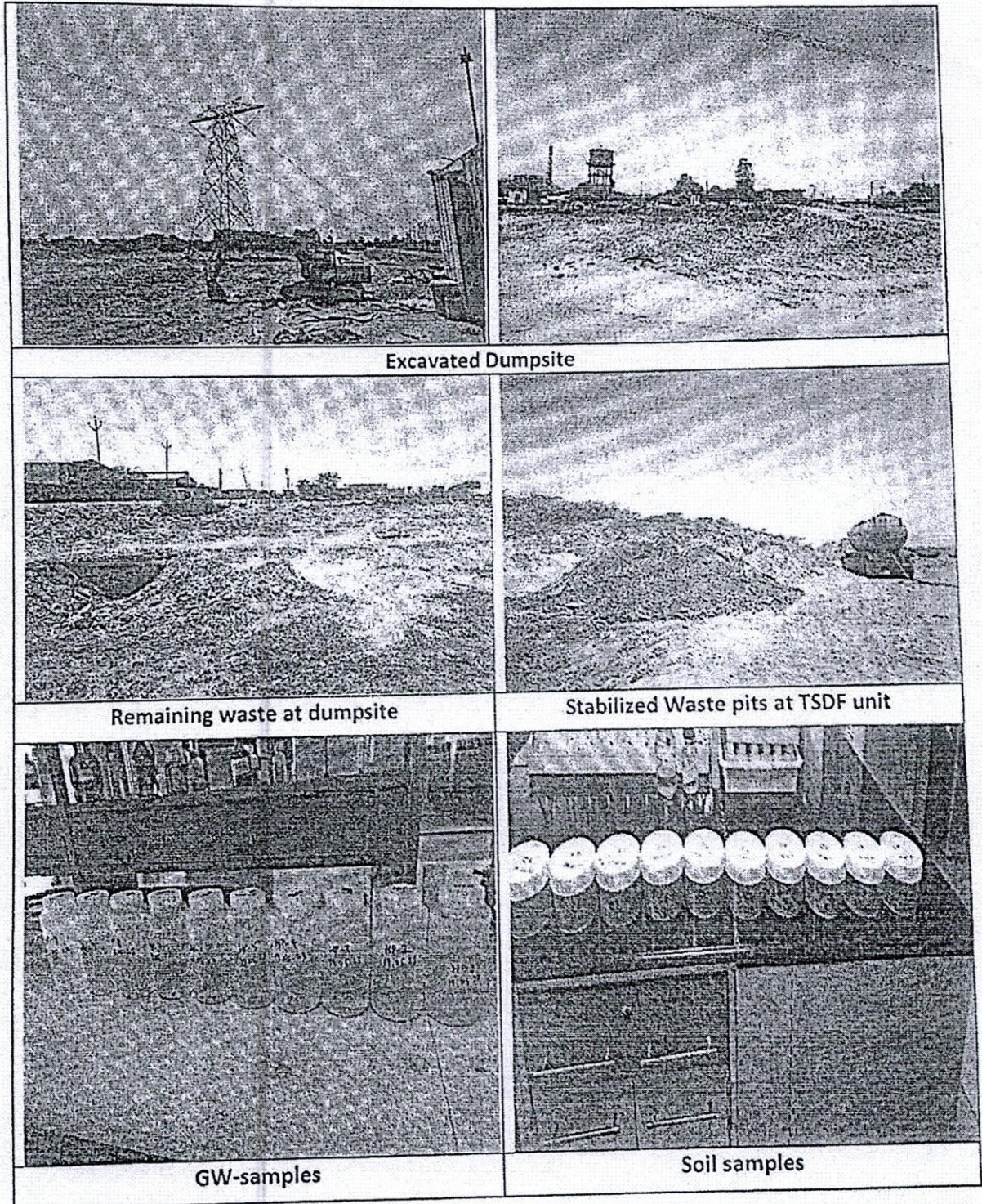
UPPCB

4. Sh. Ashutosh Pandey, Regional Officer, Kanpur Dehat

TSDF Operators

5. Sh. Basant Kumar, Project Head, M/s U. P. Waste Management Project, Kanpur-Dehat
6. Sh. Ajay Sharma, M/s Bharat Oil Bharat Oil & Waste Management Ltd., Kanpur-Dehat

Site photograph during 18th-20th May, 2023



2663

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

NGT Matter

CP-26/S/2021-WM-I-HO-CPCB-HO

May 24, 2024

To,

The Member Secretary
UP Pollution Control Board
Building No. TC-12V,
VibhutiKhand, Gomti Nagar,
Lucknow, Uttar Pradesh-226010

Sub: Joint site visit report to verify the status of action taken in compliance of Hon'ble NGT matter in OA No. 985 & 986/2019 (PB) on Remediation of Chromium contaminated site at Rania, Kanpur Dehat, UP - reg

Sir,

This has reference to the lifting and disposal of hazardous waste from the contaminated site at Rania, Kanpur Dehat, UP through TSDFs, in compliance to Hon'ble NGT order dated 04.03.2024 in OA No. 985 & 986/2019 (PB). In this regard, please find enclosed herewith the report of joint site visit carried out by the officials of CPCB and UPPCB on 16th April, 2024 to verify said activity.

Yours faithfully,

(V. P. Yadav)

Director & Head

Waste Management Division-I

CEO (C-2)

Encl.: As above

Copy to:

- The Regional Director,
Regional Directorate-Lucknow
Central Pollution Control Board,
Ground Floor, PICUP Bhawan,
Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010

For information and with request to
follow-up the matter, please

TCU/CO (Ansari ji)
कृपया RE. पत्रों को Joint site visit
रिपोर्ट को संलग्न अंग्रेजी में
आवेदक प्रकृत पर करें।

(V. P. Yadav)

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

Final Report on Joint Visit to Rania, Kanpur Dehat, UP for verifying the completion of lifting & disposal of chromium-contaminated hazardous waste through TSDFs followed by stabilization and sampling of soil from excavated site and groundwater around the contaminated site

1. Background

The contaminated dump sites (subject site) is located north of National Highway-2 (NH-2) near Khan Chandpur village which is about 3 km west of the town of Rania, Kanpur Dehat, UP. Indiscriminate dumping of chrome sludge has resulted contamination of soil at various locations around the subject site. The quality of groundwater was also impacted due to leaching of hexavalent chromium from the waste dump sites, the contaminated plume has spread up to Khan Chandpur village towards south directions from the subject site up to distance of 1.5 km.

In this regard, Hon'ble NGT vide order dated 16.11.2021, in OA No. 985/2019 & 986/2019, regarding Remediation of Chromium dumps at Rania, Kanpur Dehat, UP, constituted a five-member expert Committee under the Chairmanship of Chief Secretary, U.P. with nominees of MoEF&CC, CPCB, NMCG, UPPCB and District Magistrates of Kanpur Dehat and Kanpur Nagar. In this regard, Hon'ble NGT directed to prepare road map for remedial action.

In compliance to the aforesaid order of the Hon'ble NGT, Expert Committee meeting was held under the Chairmanship of Chief Secretary, UP. Subsequently, Chief Secretary constituted, 04 member Sub-committee for disposal of accumulated waste at Rania through TSDFs. Members of Sub-committee are as below:

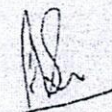
- (i) Sh V. P. Yadav, Director, CPCB
- (ii) Member Secretary, UPPCB
- (iii) Dr. Pravin Kumar, Director (Technical), NMCG
- (iv) ADM, Kanpur-Dehat, UP

The Sub-committee in its meeting held on 10.06.2022 decided that sampling and analysis of hazardous waste from the Cr(VI) contaminated sites at Rania, is to be carried out jointly by CPCB and UPPCB in presence of TSDF operators for assessment of actual chromium concentration in the waste.

Accordingly, officials of CPCB and UPPCB, along with team from M/s Bharat Oil Bharat Oil & Waste Management Ltd. (M/s BOWML), and M/s UP Waste Management Project (UPWMP) visited the subject site on 16.06.2022 to carry out sampling to ascertain the present concentration in the waste as well as estimate the quantity of Cr(VI) bearing Waste. Findings of the said visit are given below:

- (i) 11 composite samples were collected from 55 excavated pits, the observed concentration of Cr (IV) in TCLP was ranging from 99 mg/L to 214 mg/L and Cr (Total) was in the range of 23,800 – 34,800 mg/kg.
- (ii) Total area impacted with Cr(VI) was estimated as 43,180 m². Based on the depth in the range of 0.8 m to 2.4 m, volume of Cr(VI) containing waste was estimated to be about 51,520 m³.

Based on the observations/findings, the sub-committee in its meeting apportioned the waste to M/s BOWML and M/s UPWMP in quantities of about 5,000 MT and 80,000 MT, respectively. Thereafter, it was observed through the joint visit held during 19-20th May, 2023 that remaining waste lying at the site is about 5,000 MT-7,000 MT.



2. Purpose of the Visit

In compliance to the Hon'ble NGT matters in OA No. 985/2019 & 986/2019, regarding "Remediation of Chromium dumps at Rania, Kanpur Dehat, UP", officials of CPCB-HO and UPPCB visited the site on 16th April, 2024 for Pre-monsoon monitoring and to verify the completion of lifting & disposal of chromium contaminated waste through TSDFs as well as the present status of the contaminated site (subject site).

During the joint visit, groundwater samples were collected around the subject site, which includes villages namely Gharampur, Shivnathpurva, and Khanchandpur. Also, soil and waste samples were collected from the excavated subject site. List of officials visited is given at Annexure-I.

3. Observations/Findings

- (i) Hazardous waste from the contaminated site had been excavated. However, some quantity of hazardous waste (Approx. 5,000-6,000 MT) is still lying which includes vehicle tyre-washing unit constructed at the subject site, top layer of Cr (VI) waste (approx. to 10 cm depth) of the excavated site.
- (ii) During the visit, yellowish-colored topsoil was observed in front of M/s Natraj Ltd., a plastic pipe-making unit, which is located just North-West to the subject site (apart from the subjected site area) which indicates contamination of chromium.
- (iii) It is also suspected that the aforesaid unit i.e. M/s Natraj Ltd., had used the Cr (VI) contaminated material for back filling of the unit premises.
- (iv) During the visit, Groundwater samples were carried out from 13 locations including 10 previous sampling locations of the surrounding villages namely; Gharampur, Shivnathpurva and Khanchandpur.

The corresponding groundwater sampling location map is given at Figure-1 of Annexure-II. The analysis result of groundwater is given at Table-1 of Annexure-II. Out of 13 samples, the concentration of Cr(VI) exceeded w.r.t., BIS-DW standard in 7 samples in the range of 0.17 mg/L to 6.96 mg/L. Year-wise Cr(VI) concentration trend in groundwater is depicted at Figure-3.

- (v) 09 soil samples were collected from the subject site to a depth of 0.3 m. Geo-coordinates of the sampling locations along with the analysis result are given at Table-2 of Annexure-II. The analysis results of the said samples reveal the contamination in the range of 227-1,863 mg/kg, which exceeded concentration of chromium (total) w.r.t., soil screening level for industrial land use (i.e. 87 mg/kg).
- (vi) Further, 2 waste samples were collected from 2 locations where yellowish patches were observed on the soil. The analysis result is given at Table-3 of Annexure-II. The leachability concentration for Cr(VI) is obtained as 725.88 and 1,153.67 mg/L, which is compared w.r.t. leachability concentration for Cr (VI) of waste (0.5 mg/L) for secured landfilling as stipulated in CPCB guidelines for the upkeep of TSDFs. For both samples, the leachability concentration for Cr(VI) exceeds w.r.t the leachability concentration for Cr (VI).
- (vii) Site visit photographs are depicted at Annexure-III.

4. Recommendations

- i. The entire hazardous waste from the subject site and nearby places should be lifted and disposed of through TSDF as per Standard Operating Procedure (SOP) before monsoon.
- ii. UPPCB may investigate in matter of using contaminated material for back filling by M/s Natraj Ltd. for development of their unit premises and initiate appropriate action as deemed fit.



- iii. As per the DPR prepared by the CPCB, contaminated soil should be excavated and treated after lifting the entire waste from the subject site and nearby places.
- iv. As per the directions passed by Hon'ble NGT, PB vide order dated 16.05.2023 regarding groundwater, pilot remediation project should be taken up at the earliest.

AS



Figure-1a: Geo-location of Groundwater Sampling at Village-Gharampur (sample locations i.e. HP1, HPG1 & HP2)



Figure-1b: Geo-location of Groundwater Sampling at Village-Shivnathpurva (sample locations i.e. HP3 & HP4) and Near to M/s Natraj Ltd. (sample locations i.e. RBW1)

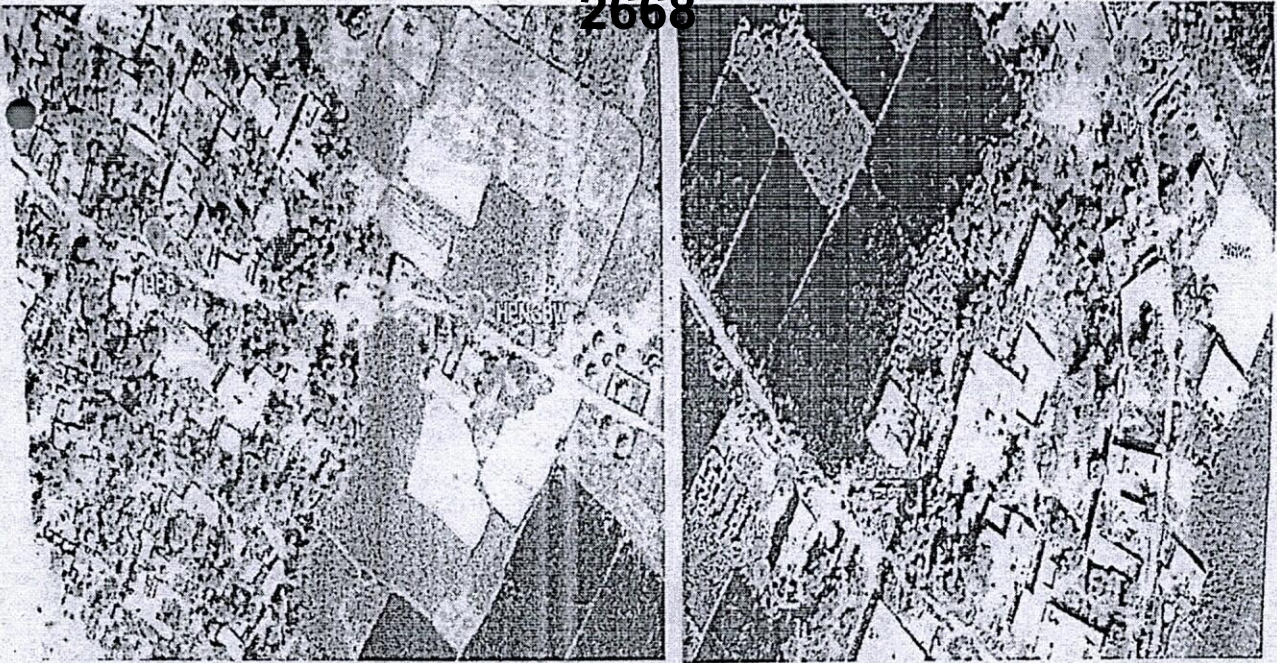


Figure-1c: Geo-location of Groundwater Sampling at Village- Khanchandpur.

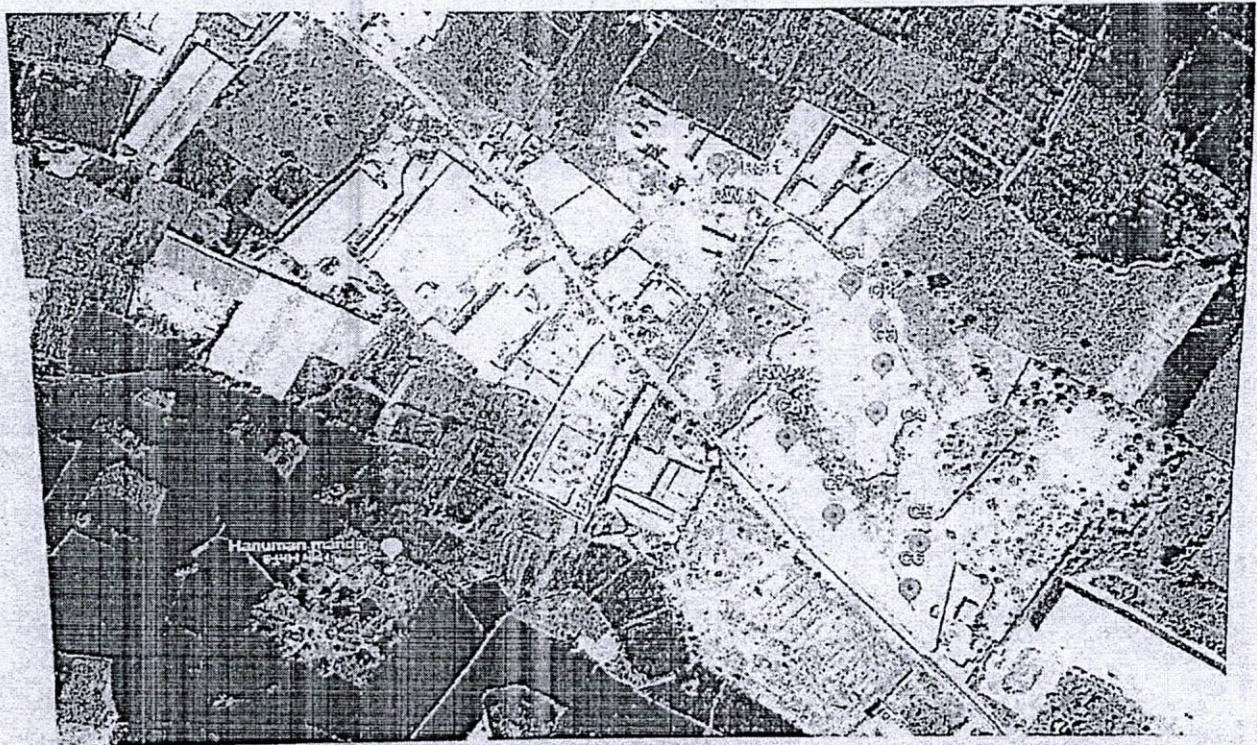


Figure-2: Geo-location of Soil and waste Sampling

Table 1: The analysis result of Groundwater samples

S. No.	Sampling Point (Depth)	Geo-coordinates		Cr(VI) concentration (mg/L) as on		
				16.04.2024	19.05.2023	13.02.2023
Village: Gharampur						
1.	HP-01	26°24'55"N	80°02'00"E	BDL	BDL	BDL
2.	HP-02	26°24'48"N	80°02'08"E	BDL	BDL	BDL
3.	RHPG1	26°24'49"N	80°02'07"E	5.57***	-	-
Village: Shivnathpurva						
4.	HP-03	26°24'30"N	80°02'28"E	BDL	0.2	1.2
5.	HP-04	26°24'30"N	80°02'29"E	BDL	BDL	BDL
Village: Khanchandpur						
6.	RPNGBW	26°23'35"N	80°03'31"E	0.17***	-	-
7.	HP-05	26°23'34"N	80°03'34"E	*	0.1	0.2
8.	HP-06	26°23'35"N	80°03'25"E	BDL	BDL	BDL
9.	HP-07	26°23'43"N	80°03'02"E	BDL	2.27	3.2
10.	HP-08	26°23'43"N	80°03'02"E	**	0.49	0.1
11.	HP-08 (a)			5.59	4.6	-
11.	HP-09	26°23'40"N	80°02'57"E	0.27	BDL	BDL
12.	RBW-2	26°23'42"N	80°03'03"E	4.83***	-	-
Near to M/s Natraj Ltd						
13.	RBW1	26°24'19"N	80°02'46"E	0.23***	-	-
<p>Note: Drinking water BIS standard for chromium: 0.05 mg/L</p> <p>* Bore-well motor was not working during sampling</p> <p>** No power during the sampling</p> <p>*** New sampling location points</p>						

Table-2: The analysis result of soil samples from the subject site (after excavation of HW)

S. No.	Sampling Points	Geo-coordinates		Total Chromium concentration (in mg/kg)
1.	RS1	26°24'19"N	80°02'47"E	297.1
2.	C-1	26°24'15"N	80°02'51"E	1863
3.	C-2	26°24'14"N	80°02'52"E	1201
4.	C-3	26°24'13"N	80°02'52"E	1454
5.	C-4	26°24'12"N	80°02'52"E	1253
6.	C-5	26°24'08"N	80°02'53"E	281.9
7.	C-6	26°24'06"N	80°02'53"E	405.9

Central Pollution Control Board, Delhi
Waste Management Division - I

8.	C-7	26°24'09"N	80°02'50"E	751.2
9.	C-8	26°24'11"N	80°02'49"E	227

**Note: Soil screening level of Total Chromium (87 mg/kg) for industrial/commercial land use*

Table-3: Analysis result of waste samples carried out from the subject site where yellowish patches were observed on the soil

S. No.	Sampling Points	Geo-coordinates		Hexavalent Chromium concentration (TCLP) (in mg/L)
1.	RW1	26°24'19"N	80°02'47"E	1153.67
2.	RW2	26°24'15"N	80°02'51"E	725.88

**Note: Hexavalent Chromium (0.5 mg/L) for secured landfilling as stipulated in CPCB guidelines*

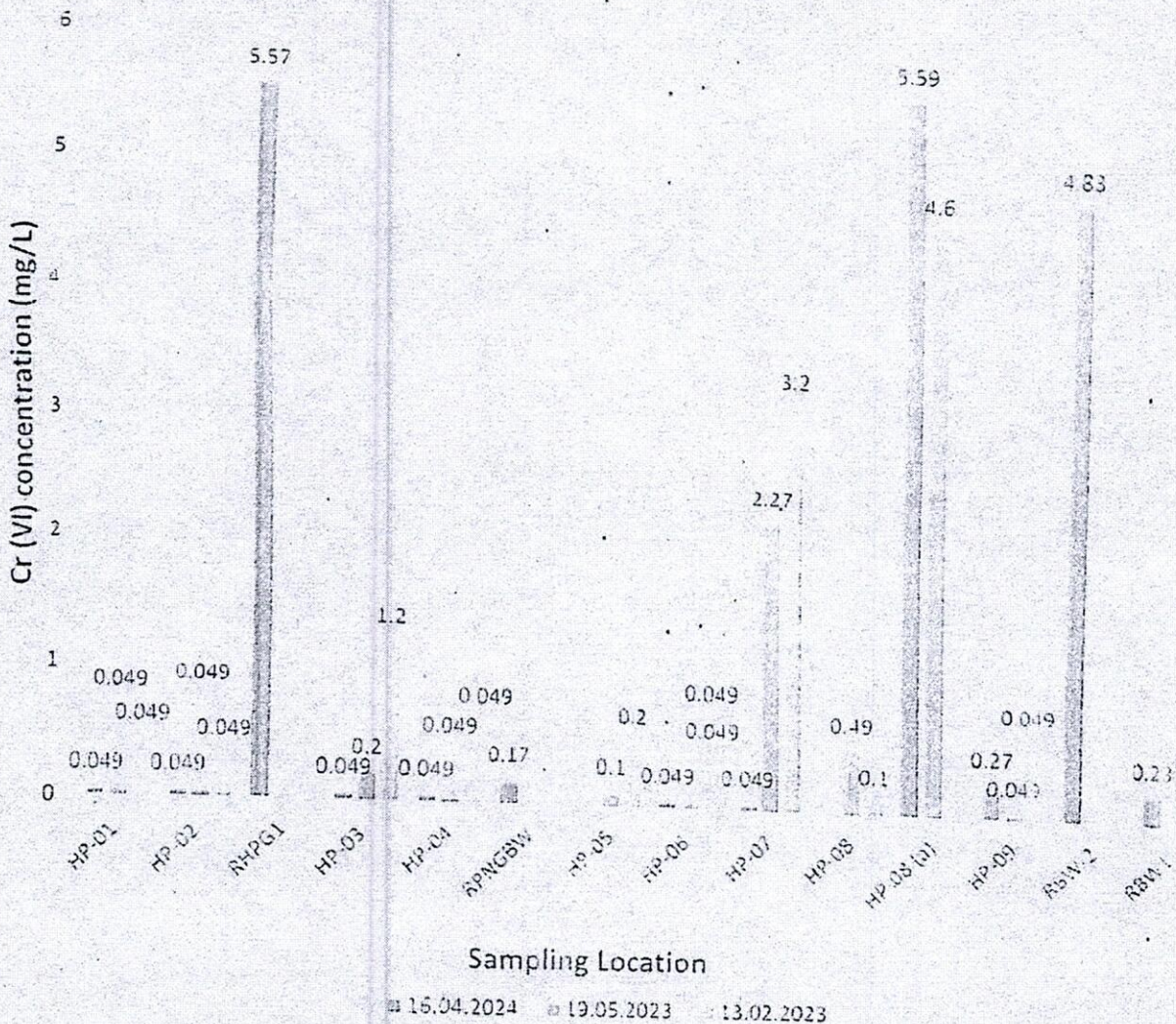


Figure-3: Year-wise Cr(VI) trend in GW at Rania, UP
(Note: RDI presents as 0.049 mg/l)

2671

प्रेषक,

मुख्य चिकित्सा अधिकारी
कानपुर देहात।

सेवा में,

प्रभारी, आर०पी०बी०डी०
भारतीय विष विज्ञान अनुसंधान
विष विज्ञान भवन, 31 महात्मा गांधी मार्ग
उत्तर प्रदेश लखनऊ।

पत्रांक-का०दे०/मु०चि०अ०/रक्त नमूना/जांच/2024/5046

दिनांक 22.10.2024

विषय-जनपद कानपुर देहात में रनियां स्थित खानचन्द्रपुर के निवासियों के रक्त/सीरम नमूने की जांच किये जाने के संबंध में।

महोदय,

उपर्युक्त विषयक मा० हरित न्यायालय अधिकरण, नई दिल्ली द्वारा पारित आदेश OA No. 986/2019 In Re:Water Pollution by Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh के अनुपालन में जनपद कानपुर देहात में रनियां स्थित ग्राम खानचन्द्रपुर के निवासियों के रक्त व सीरम के नमूनों में क्रोमियम एवं मर्करी की जांच हेतु गठित कुशल चिकित्सकीय टीम द्वारा दिनांक 21.10.2024 को 29 व्यक्तियों का सैम्पलिंग करायी गयी। इसके उपरांत कुल 29 व्यक्तियों की जांच हेतु धनराशि रुपये 3,42,200.00 (तीन लाख ब्यालीस हजार दो सौ मात्र) आपके द्वारा उपलब्ध कराये गये संस्थान के बैंक खाता संख्या 30267685340 में दिनांक 22.10.2024 को भुगतान हेतु कोषागार प्रेषित कर दिया गया है। (संलग्न)

उपरोक्त के क्रम में रनियां स्थित ग्राम खानचन्द्रपुर के आस-पास के रहने वाले 29 व्यक्तियों (सूची संलग्न) के रक्त नमूने लेकर जांच हेतु आपके समक्ष अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक-यथोपरि।

भवदीय,

मुख्य चिकित्सा अधिकारी
कानपुर देहात

पत्रांक व दिनांक-यथोक्त।

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. महानिदेशक, चिकित्सा एवं स्वास्थ्य सेवाएं, उ०प्र० लखनऊ।
2. अपर निदेशक चिकित्सा स्वास्थ्य एवं परिवार कल्याण कानपुर मण्डल कानपुर।
3. जिलाधिकारी कानपुर देहात।
4. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, कानपुर देहात।
5. डा० आशीष बाजपेई, उप मुख्य चिकित्सा अधिकारी कानपुर देहात को इस निर्देश के साथ प्रेषित कि उपरोक्त सैम्पल विष विज्ञान अनुसंधान संस्थान, लखनऊ में जमा कराना सुनिश्चित करें।
6. श्री सुरील मौर्या, च०श्रे०, कार्यालय मुख्य चिकित्सा अधिकारी कानपुर देहात को इस निर्देश के साथ कि उपरोक्त सैम्पलिंग को संस्थान में जमा करने हेतु डा० बाजपेई को सहयोग प्रदान करना सुनिश्चित करें।
7. श्री राजेश कश्यप, वाहन चालक, कार्यालय मुख्य चिकित्सा अधिकारी कानपुर देहात को इस निर्देश के साथ कि उक्त सैम्पल को जमा कराने हेतु डा० आशीष बाजपेई को लखनऊ पहुंचाना सुनिश्चित करें।
8. गार्ड फाईल।

मुख्य चिकित्सा अधिकारी
कानपुर देहात

C-1075-2210(32) 16 के मा व स मी य क

रक्षक जाल

CONTINGENCY BILL
VITTIYA NIYAM SANGRAH, KHAND-5, BHAG-I
 See Chapter 6 Para-108, Chapter 7 Para-131

1. District Name:	KANPURDEHAT	2. Treasury Name:	KANPURDEHAT	3. Bill Date:	22-10-24
4. Ward Code:	103	5. Treasury Code:	6200	6. Bill Register Serial No:	6226611252
7. Voucher No:		8. Voucher Date:		9. Token No:	6224098192
10. Budgeted Non-Plan	11. Head of Account (13 Digit Code): 221003110100016				
	Major Head : (2210) - MEDICAL AND PUBLIC HEALTH				
	Minor Head : (110) - HOSPITALS AND DISPENSARIES				
	Sub Head : (10) - Detailed Head : (00)				
12. DDO Code:	2661	13. DDO Designation:	CHIEF MEDICAL OFFICER, KANPUR DEHAT	Office:	02446
14. Grant No.:	032	15. Source Name:	Consolidated	16. Sector Code:	District Funded
17. Type Of Bill:	T				

PRESENT STATUS OF BUDGET

	Total Allotment	Total Expenditure(Including This Bill)	Current Bill Expenditure	Remaining Budget
	(a)	(b)	(c)	(a-b)
(91)-Payment of Spl. And Vocational Ser. (10)	660000	344200	342200	315800
(66)-Gross :342200		(77)-Total Deduction :0	(99)-Net Amount :342200	
NET TOTAL:342200				

मुख्य विधिकरण अधिकारी

Passed for Rs.342200 (Rs. Three Lakh Fourty Two Thousand Four Hundred One Only)
 Under Rs.342201 (Rs. Three Lakh Fourty Two Thousand Two Hundred One Only)

Signature(RFA)

Signature(ATO)

Signature(TO/STO/CTO)

जाल जी
 लेखाकार
 कार्यालय विधिकरण अधिकारी
 कानपुर देहात

संख्या-का0दे0/311/2024

दिनांक:-22.10.2024

-:आदेश:-

मा0 हरित न्यायालय अधिकरण द्वारा पारित आदेश OA NO.986/2019 In Re:Water Pollution by Rania,Kanpur Dehat & Rakhi Mandi,Kanpur Nager,Uttar Pradesh के अनुपालन में सीएसआईआर-भारतीय विषविज्ञान अनुसंधान संस्थान,लखनऊ के द्वारा कानपुर देहात में रनियाँ स्थित खानचन्द्रपुर के निवासियों के रक्त नमूने की जाँच किये जाने के संबंध में कुल 40 व्यक्तियों प्रोफार्मा इनवाइस बिल प्रेषित किया हैं।

उपरोक्त के कम में सीएसआईआर-भारतीय विषविज्ञान अनुसंधान संस्थान,लखनऊ के द्वारा रनियाँ स्थित खानचन्द्रपुर के कुल 29 व्यक्तियों के रक्त नमूने,सीरम नमूनों में क्रोमियम एवं मरकरी जाँच की गयी हैं। अतः 29 व्यक्तियों के ब्लड सैम्पल एवं सीरम सैम्पल की जाँच हेतु प्रोफार्मा बिल में निर्धारित धनराशि के अनुसार प्रति व्यक्ति धनराशि रू011,800.00(ग्यारह हजार आठ सौ)जो0रस्त0टी0सहित की दर से कुल 29 व्यक्तियों की जाँच हेतु धनराशि रू0 3,42,200.00(तीन लाख ब्यालीस हजार दो सौ) निम्नांकित लेखा शीर्षक के अन्तर्गत आहरण हेतु आदेश दिये जाते हैं।
अनुदान संख्या-32

मुख्य लेखा शीर्षक-

2210-चिकित्सा तथा लोक स्वास्थ्य,आयोजनेतर

03-ग्रामीण स्वास्थ्य सेवायें

110-अस्पताल तथा औषधालय

10-एलोपैथिक चिकित्सालय और औषधालय

मानक मद-16-व्यावसायिक तथा विशेष सेवाओं के लिये भुगतान।

(डा0ए0के0सिंह)

मुख्य चिकित्सा अधिकारी,
कानपुर देहात।

कार्यालय मुख्य चिकित्सा अधिकारी,कानपुर देहात।

पत्रांक:-का0दे0/ब्लडसैम्पल/2024-25/S023

तददिनांक

प्रतिनिधि,निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1-महालेखाकार,उ0प्र0प्रयागराज।
- 2-महानिदेशक,चिकित्सा एवं स्वास्थ्य सेवायें,उ0प्र0लखनऊ।
- 3-अपर निदेशक,चिकित्सा स्वास्थ्य एवं परिवार कल्याण,कानपुर मण्डल,कानपुर।
- 4-जिलाधिकारी,कानपुर देहात।
- 5-प्रभारी,आरपीबीडी,भारतीय विष विज्ञान अनुसंधान,उ0प्र0लखनऊ।
- 6-प्रधानाचार्य,स्वशापी राज्य चिकित्सा महाविद्यालय,कानपुर देहात।
- 7-वरिष्ठ कोषाधिकारी,कानपुर देहात।
- 8-क्षेत्रीय अधिकारी,उ0प्र0 प्रदूषण नियंत्रण बोर्ड,कानपुर देहात।
- 9-लेखानुमाग,कार्यालय मुख्य चिकित्सा अधिकारी,कानपुर देहात।

मुख्य चिकित्सा अधिकारी,
कानपुर देहात।

मुख्य शिक्षा अधिकारी
कानपुर दे०

दिनांक - 21/10/24

विषय:- खानच-ड्रफ्ट शर्तों में वज्र/सीरम सैम्पलिंग के सम्बन्ध में।

सहोदय

आपके कार्यालय के पताच-का.दे/मु.वि.अ।
मान: हरि-या/आदेश/अनु। 2024-4986-5 दिनांक
18/10/2024 के क्रम में आज 21/10/2024 को
कुल 29 सैम्पलिंग गैस जिसका विषय
सम्बन्ध है।

धन्यवाद

Dr. Raksh
पुनरी सि. भारी
पि. एन. शर्मा, सचिव
का.दे

BLOOD AND SERUM SAMPLE COLLECTION DETAIL Dated:- 31/10/2024 .

Sl. No.	Name	Age/Sex	Father/ Husband Name	Address	Blood Sample		Serum Sample		Remarks
					Chromium/ Mercury	Test Tube No.-	Chromium/ Mercury	Test Tube No.-	
1	Mangali Prasad	64Y/Male	S/O Rajaram	Khanchandpur	Test Tube No.- 01		Test Tube No.- 01		-
2	Sahjahan	46Y/Female	W/O Chhote	Khanchandpur	Test Tube No.- 02		Test Tube No.- 02		-
3	Nanhi	49Y/Female	W/O Suresh	Khanchandpur	Test Tube No.- 03		Test Tube No.- 03		-
4	Ram Shree	69Y/Female	W/O Bajinath	Khanchandpur	Test Tube No.- 04		Test Tube No.- 04		-
5	Baburam	69Y/Male	S/O Mariku	Khanchandpur	Test Tube No.- 05		Test Tube No.- 05		-
6	Sanno	39Y/Female	W/O Irsad	Khanchandpur	Test Tube No.- 06		Test Tube No.- 06		-
7.	Jareena	45Y/Female	W/O Lallan	Khanchandpur	Test Tube No.- 07		Test Tube No.- 07		-
8	Bhura Ali	58Y/Male	S/O Ramjani	Khanchandpur	Test Tube No.- 08		Test Tube No.- 08		-
9	Reshama	38Y/Female	W/O Rahis	Khanchandpur	Test Tube No.- 09		Test Tube No.- 09		-
10	Shivani	18Y/Female	D/O Sanjay	Khanchandpur	Test Tube No.- 10		Test Tube No.- 10		-
11	Neetu	39Y/Female	W/O Rajesh	Khanchandpur	Test Tube No.- 11		Test Tube No.- 11		-
12	Divyanshi	16Y/Female	D/O Kaushal	Khanchandpur	Test Tube No.- 12		Test Tube No.- 12		-
13	Sonu	30Y/Male	S/O Santosh	Khanchandpur	Test Tube No.- X		Test Tube No.- X		-
14	Arum	37Y/Male	S/O Naresh	Khanchandpur	Test Tube No.- X		Test Tube No.- X		-
15	Ajeet Singh	Y/Male	S/O Jagdish	Khanchandpur	Test Tube No.- X		Test Tube No.- X		-
16	Mayank	16Y/Male	S/O Brjesh	Khanchandpur	Test Tube No.- X		Test Tube No.- X		-
17	Ram Gopal	82Y/Male	S/O Murarilal	Khanchandpur	Test Tube No.- 17		Test Tube No.- 17		-
18	Ajay	Y/Male	S/O Devi Prasad	Khanchandpur	Test Tube No.- X		Test Tube No.- X		-
19	Shree Devi	45Y/Female	W/O Pappu	Khanchandpur	Test Tube No.- 19		Test Tube No.- 19		-
20	Mamta Devi	32Y/Female	W/O Naresh	Khanchandpur	Test Tube No.- 20		Test Tube No.- 20		-
21	Vidhya Devi	45Y/Female	W/O Ramkishan	Khanchandpur	Test Tube No.- 21		Test Tube No.- 21		-
22	Mathlesh	37Y/Female	W/O Vijay Pal	Khanchandpur	Test Tube No.- 22		Test Tube No.- 22		-
23	Rama Devi	36Y/Female	W/O Mathura	Khanchandpur	Test Tube No.- 23		Test Tube No.- 23		-



सीएसआईआर-भारतीय विषविज्ञान अनुसंधान संस्थान CSIR-INDIAN INSTITUTE OF TOXICOLOGY RESEARCH



वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद् | COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH
(विज्ञान एवं प्रौद्योगिकी मंत्रालय, भारत सरकार) | MINISTRY OF SCIENCE & TECHNOLOGY, GOVT. OF INDIA

डॉ. अंकुर गोयल
वरिष्ठ प्रधान वैज्ञानिक, आरपीबीडी

CSIR-IITR/RPBD-21/2024
दिनांक: 14-11-2024

सेवा में-

मुख्य चिकित्सा अधिकारी
कानपुर देहात (उत्तर प्रदेश)-209202

विषय : विश्लेषण रिपोर्ट का प्रेषण -

महोदय,

आपके द्वारा भेजे गए **Testing of Serum Samples** के नमूने की विश्लेषण रिपोर्ट इस पत्र के साथ संलग्न है।

Report No.	TS-4241 (I-XXIX)
Report Signed by:	Dr. D.K. Patel
Your reference no. letter:	का०दे०/मु०चि०अ०/रक्त नमूना/जांच/2024/5046
	दिनांक: 22/10/2024
Sample collected by:	The Client
Sample and plan procedure:	Analysis of Serum Samples (Chromium & Mercury)
Date of sampling:	21.10.2024
Environment condition during sample:	Normal
Sample delivered on:	23.10.2024
Sample condition:	Unsealed
Source of sampling:	Chief Medical Officer, Kanpur Dehat

नमूनों हेतु आपके संदर्भ को हमारे आंतरिक आईआईटीआर कोड सं. से मिलान कर लिया गया है।

CSIR-IITR Code:-	Sample Name & Description
TS-4241 (I)	Mangali Prasad (Test Tube No. 1)
TS-4241 (II)	Sahjahan (Test Tube No. 2)
TS-4241 (III)	Nanhi (Test Tube No. 3)
TS-4241 (IV)	Ram Shree (Test Tube No. 4)
TS-4241 (V)	Baburam (Test Tube No. 5)
TS-4241 (VI)	Sanno (Test Tube No. 6)
TS-4241 (VII)	Jareena (Test Tube No. 7)
TS-4241 (VIII)	Bhura Ali (Test Tube No. 8)
TS-4241 (IX)	Reshama (Test Tube No. 9)
TS-4241 (X)	Shivani (Test Tube No. 10)
TS-4241 (XI)	Neetu (Test Tube No. 11)
TS-4241 (XII)	Divyanshi (Test Tube No. 12)
TS-4241 (XIII)	Ram Gopal (Test Tube No. 17)
TS-4241 (XIV)	Shree Devi (Test Tube No. 19)
TS-4241 (XV)	Mamta Devi (Test Tube No. 20)
TS-4241 (XVI)	Vidhya Devi (Test Tube No. 21)
TS-4241 (XVII)	Mithilesh (Test Tube No. 22)

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विश्वविज्ञान भवन, 31, महात्मा गांधी मार्ग, लखनऊ-226001, उ.प्र., भारत
Vishvigyan Bhawan, 31, M.G. Marg, Lucknow-226001, U.P., India

विषाक्तता परीक्षण: जीएलपी अनुरूप सुविधा Toxicity Testing: GLP Test Facility

सीआरके कैम्पस, गेहू, सरोजनी नगर औद्योगिक क्षेत्र, कानपुर रोड, लखनऊ-226008, उ.प्र., भारत
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(2)

TS-4241 (XVIII)	Rama Devi (Test Tube No. 23)
TS-4241 (XIX)	Raju (Test Tube No. 24)
TS-4241 (XX)	Madhai (Test Tube No. 25)
TS-4241 (XXI)	Seema (Test Tube No. 26)
TS-4241 (XXII)	Vinay (Test Tube No. 27)
TS-4241 (XXIII)	Pranjul (Test Tube No. 28)
TS-4241 (XXIV)	Arun (Test Tube No. 29)
TS-4241 (XXV)	Urmila Devi (Test Tube No. 33)
TS-4241 (XXVI)	Budhana (Test Tube No. 34)
TS-4241 (XXVII)	Sulekha Yadav (Test Tube No. 38)
TS-4241 (XXVIII)	Prashant (Test Tube No. 39)
TS-4241 (XXIX)	Amit (Test Tube No. 40)

धन्यवाद,

भवदीय,

(Handwritten Signature)
(आरपीबीडी)

14/11/24

संलग्नक: उपर्युक्त रिपोर्ट

नोट: कृपया इस रिपोर्ट की पावती यथाशीघ्र भेजे।



सीएसआईआर – भारतीय विषविज्ञान अनुसंधान संस्थान
 CSIR- INDIAN INSTITUTE OF TOXICOLOGY RESEARCH
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Date: 13.11.2024

ANALYSIS REPORT

1. Sample Registry No. : TS-4241 (I - XXIX)
2. Nature of Sample : Serum Samples
3. Sealed/Unsealed : Unsealed
4. Number of samples : 29
5. Date of Sample Received : 23.10.2024
6. Date of Analysis : 05.11.2024
7. Parameters to be analysed : Analysis of Chromium and Mercury
8. Sample collected by : CMO, Kanpur Dehat
9. Results :

S. No.	Sample code	Patient name	Chromium ng/ml	Mercury* ng/ml
1	TS-4241 (I)	Mangali Prasad	12.95	3.50
2	TS-4241 (II)	Sahjahan	7.25	0.60
3	TS-4241 (III)	Nanhi	14.45	0.30
4	TS-4241 (IV)	Ram Shree	2.40	BDL
5	TS-4241 (V)	Baburam	45.35	0.3
6	TS-4241 (VI)	Sanno	4.20	BDL
7	TS-4241 (VII)	Jareena	3.75	BDL
8	TS-4241 (VIII)	Bhura Ali	12.65	0.10
9	TS-4241 (IX)	Reshma	7.40	0.70
10	TS-4241 (X)	Shivani	1.95	0.30
11	TS-4241 (XI)	Neetu	1.70	0.20
12	TS-4241 (XII)	Divyanshi	1.75	BDL
13	TS-4241 (XIII)	Ram Gopal	3.65	BDL
14	TS-4241 (XIV)	Shree Devi	2.20	BDL
15	TS-4241 (V)	Mamta Devi	3.25	BDL
16	TS-4241 (XVI)	Vidhya Devi	4.20	BDL
17	TS-4241 (XVII)	Mithilesh	4.65	BDL
18	TS-4241 (XVIII)	Rama Devi	7.30	0.10

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19	TS-4241 (XIX)	Raju	2.45	BDL
20	TS-4241 (XX)	Madhai	3.85	BDL
21	TS-4241 (XXI)	Seema	4.40	BDL
22	TS-4241 (XXII)	Vinay	4.45	BDL
23	TS-4241 (XXIII)	Pranjul	2.90	BDL
24	TS-4241 (XXIV)	Arun	4.70	BDL
25	TS-4241 (XXV)	Urmila Devi	17.05	BDL
26	TS-4241 (XXVI)	Budhana	2.70	BDL
27	TS-4241 (XXVII)	Sulekha Yadav	8.25	BDL
28	TS-4241 (XXVIII)	Prashant	5.75	BDL
29	TS-4241 (XXIX)	Amit	2.50	BDL

Instrument used for Chromium analysis: ICP-MS (iCAP- RQ, Thermo Fisher Scientific)
Instrument used for Mercury analysis: Direct Mercury Analyser (Milestone)
BDL: Below Detection Limit
*Detection Limit of Hg: 0.01 ng/ml

- Note: 1. The report pertains to the sample tested only.
2. This report shall not be used or produced in fragments.
3. This report shall not be used for any other purpose than declared by the sponsor.
4. IITR is not a regulatory and certifying agency hence no part of this report should be used for legal purposes under any circumstances.

13/11/24
Analyst Signature

Dr. D. K. Patel
Head
Analytical Chemistry Division

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वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद् | COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH
विज्ञान एवं प्रौद्योगिकी मंत्रालय, भारत सरकार | MINISTRY OF SCIENCE & TECHNOLOGY, GOVT. OF INDIA



डॉ. अंकुर गोयल
वरिष्ठ प्रधान वैज्ञानिक, आरपीबीडी

CSIR-IITR/RPBD-21/2024
दिनांक: 14-11-2024

सेवा में-

मुख्य चिकित्सा अधिकारी
कानपुर देहात (उत्तर प्रदेश)-209202

विषय : विश्लेषण रिपोर्ट का प्रेषण -

महोदय,

आपके द्वारा भेजे गए **Testing of Blood Samples** के नमूने की विश्लेषण रिपोर्ट इस पत्र के साथ संलग्न है।

Report No.	TS-4240 (I-XXIX)
Report Signed by:	Dr. D.K. Patel
Your reference no. letter:	का०दे०/मु०चि०अ०/रक्त नमूना/जांच/2024/5046
	दिनांक: 22/10/2024
Sample collected by:	The Client
Sample and plan procedure:	Analysis of Blood Samples (Chromium & Mercury)
Date of sampling:	21.10.2024
Environment condition during sample:	Normal
Sample delivered on:	23.10.2024
Sample condition:	Unsealed
Source of sampling:	Chief Medical Officer, Kanpur Dehat

नमूनों हेतु आपके संदर्भ को हमारे आंतरिक आईआईटीआर कोड सं. से मिलान कर लिया गया है।

CSIR-IITR Code:-	Sample Name & Description
TS-4241 (I)	Mangali Prasad (Test Tube No. 1)
TS-4241 (II)	Sahjahan (Test Tube No. 2)
TS-4241 (III)	Nanhi (Test Tube No. 3)
TS-4241 (IV)	Ram Shree (Test Tube No. 4)
TS-4241 (V)	Baburam (Test Tube No. 5)
TS-4241 (VI)	Sanno (Test Tube No. 6)
TS-4241 (VII)	Jareena (Test Tube No. 7)
TS-4241 (VIII)	Bhura Ali (Test Tube No. 8)
TS-4241 (IX)	Reshama (Test Tube No. 9)
TS-4241 (X)	Shivani (Test Tube No. 10)
TS-4241 (XI)	Neetu (Test Tube No. 11)
TS-4241 (XII)	Divyanshi (Test Tube No. 12)
TS-4241 (XIII)	Ram Gopal (Test Tube No. 17)
TS-4241 (XIV)	Shree Devi (Test Tube No. 19)
TS-4241 (XV)	Mamta Devi (Test Tube No. 20)
TS-4241 (XVI)	Vidhya Devi (Test Tube No. 21)
TS-4241 (XVII)	Mithilesh (Test Tube No. 22)

Contd.....2/-



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Vishvigyan Bhawan, 31, M.G. Marg, Lucknow-226001, U.P., India

विषाक्तता परीक्षण: जीएलपी अनुसंधान सुविधा Toxicity Testing: GLP Test Facility

सीआरके कैम्पस, गेहरू, सरोजनी नगर औद्योगिक क्षेत्र, कानपुर रोड, लखनऊ-226008, उ.प्र., भारत
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email: director@iittrindia.org, director@iitr.res.in, rpbd@iittrindia.org; incharge.crk@iitr.res.in; www.iittrindia.org

(2)

TS-4241 (XVIII)	Rama Devi (Test Tube No. 23)
TS-4241 (XIX)	Raju (Test Tube No. 24)
TS-4241 (XX)	Madhai (Test Tube No. 25)
TS-4241 (XXI)	Seema (Test Tube No. 26)
TS-4241 (XXII)	Vinay (Test Tube No. 27)
TS-4241 (XXIII)	Pranjul (Test Tube No. 28)
TS-4241 (XXIV)	Arun (Test Tube No. 29)
TS-4241 (XXV)	Urmila Devi (Test Tube No. 33)
TS-4241 (XXVI)	Budhana (Test Tube No. 34)
TS-4241 (XXVII)	Sulekha Yadav (Test Tube No. 38)
TS-4241 (XXVIII)	Prashant (Test Tube No. 39)
TS-4241 (XXIX)	Amit (Test Tube No. 40)

धन्यवाद,

भवदीय,
20/11/2024
(आरपीबीडी) 14/11/24

संलग्नक: उपर्युक्त रिपोर्ट

नोट: कृपया इस रिपोर्ट की पावती यथाशीघ्र भेजे।



सीएसआईआर - भारतीय विषविज्ञान अनुसंधान संस्थान
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Date: 13.11.2024

ANALYSIS REPORT

1. Sample Registry No. : TS-4240 (I - XXIX)
2. Nature of Sample : Blood Samples
3. Sealed/Unsealed : Unsealed
4. Number of samples : 29
5. Date of Sample Received : 23.10.2024
6. Date of Analysis : 05.11.2024
7. Parameters to be analysed : Analysis of Chromium and Mercury
8. Sample collected by : CMO, Kanpur Dehat
9. Results :

S. No.	Sample code	Patient name	Chromium ng/ml	Mercury* ng/ml
1	TS-4240 (I)	Mangali Prasad	25.90	0.80
2	TS-4240 (II)	Sahjahan	15.00	0.30
3	TS-4240 (III)	Nanhi	30.65	0.40
4	TS-4240 (IV)	Ram Shree	6.15	0.20
5	TS-4240 (V)	Baburam	70.70	0.20
6	TS-4240 (VI)	Sanno	14.10	0.20
7	TS-4240 (VII)	Jareena	8.35	0.10
8	TS-4240 (VIII)	Bhura Ali	30.50	0.50
9	TS-4240 (IX)	Reshma	16.95	1.00
10	TS-4240 (X)	Shivani	5.35	0.20
11	TS-4240 (XI)	Neetu	3.40	1.30
12	TS-4240 (XII)	Divyanshi	4.10	1.10
13	TS-4240 (XIII)	Ram Gopal	4.75	0.60
14	TS-4240 (XIV)	Shree Devi	3.40	BDL
15	TS-4240 (V)	Mamta Devi	4.20	BDL
16	TS-4240 (XVI)	Vidhya Devi	5.25	0.20
17	TS-4240 (XVIII)	Mithilesh	6.95	BDL
18	TS-4240 (XVIII)	Rama Devi	4.85	BDL



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 Phone: +91-522-2217497 Fax: +91-522-2628227 Email: director@iitrindia.org, www.iitrindia.org



19	TS-4240 (XIX)	Raju	4.10	BDL
20	TS-4240 (XX)	Madhai	9.00	BDL
21	TS-4240 (XXI)	Seema	5.25	BDL
22	TS-4240 (XXII)	Vinay	4.25	BDL
23	TS-4240 (XXIII)	Pranjul	7.80	0.10
24	TS-4240 (XXIV)	Arun	5.75	0.10
25	TS-4240 (XXV)	Urmila Devi	20.90	0.70
26	TS-4240 (XXVI)	Budhana	5.40	0.10
27	TS-4240 (XXVII)	Sulekha Yadav	3.50	0.10
28	TS-4240 (XXVIII)	Prashant	3.90	BDL
29	TS-4240 (XXIX)	Amit	4.30	0.30

Instrument used for Chromium analysis: ICP-MS (iCAP- RQ, Thermo Fisher Scientific)
 Instrument used for Mercury analysis: Direct Mercury Analyser (Milestone)
 BDL: Below Detection Limit
 *Detection Limit of Hg: 0.01 ng/ml

- Note: 1. The report pertains to the sample tested only.
 2. This report shall not be used or produced in fragments.
 3. This report shall not be used for any other purpose than declared by the sponsor.
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chey
 13/11/24
 Analyst Signature

Dr. D. K. Patel
 13/11/2024
 Dr. D. K. Patel
 Head
 Analytical Chemistry Division